

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 213/16	CA 712/16 in TP 188/17	For Hearing	391 / 394	Diamond Management & Technology Consultants Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana M.R.	Roc/RD	Sinchana MR
2.	Nishita Paul.	Petitioner.	Nishita Paul

Counsel for petitioner is present. C.A. No.712/16 is taken up today. Orders on CA 712/16 is pronounced vide separate orders.

For carrying out correction and for filing the amended Scheme, list it on 16.08.2017.

MEMBER (J)

MEMBER (T)